

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 202
IB-764/ND/2020**

IN THE MATTER OF:

Rushil Garg

...PETITIONER

Vs

M/s Revelation Unique Retail and Marketing (P) Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 18.09.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Applicant

:Ms. S.S.Chauhan, Advocate

For the Respondent/Corporate Debtor :

ORDER

Heard the submissions made by the counsel for the financial creditor.
Notice be served on the corporate debtor within 10 days. List the matter after
10 days i.e. 28th September, 2020.

-Sd-

**(V.K. Subburaj)
Member (T)**

-Sd-

**(P.S.N. Prasad)
Member (J)**

(Annu)